

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ

LOK SABHA

UNSTARRED QUESTION NO.1161
TO BE ANSWERED ON 09.02.2017

Schemes for PRIs

†1161. SHRI SADASHIV LOKHANDE:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the funds earmarked for Panchayati Raj System are being spent after converting small schemes into major schemes and if so, the details thereof;
- (b) whether the funds earmarked for backward areas have not been utilized in some States, if so, the reasons therefor, State/UT-wise;
- (c) whether any target has been fixed for utilizing funds under the scheme in the districts identified for the purpose;
- (d) if so, the details thereof, State/UT-wise; and
- (e) the measures taken by the Union Government to ensure utilization of funds allocated for Panchayati Raj Schemes?

ANSWER

MINISTER OF STATE OF PANCHAYATI RAJ
(SHRI PARSHOTTAM RUPALA)

(a) To strengthen the Panchayati Raj system, the funds are being released towards (i) Capacity Building (ii) Mission Mode Project on e-Panchayat, and (iii) Incentivisation of Panchayats during the current year. The new restructured scheme namely Rashtriya Gram Swaraj Abhiyan (RGSA) will have the sub schemes of (i) Capacity Building (ii) Mission Mode Project on e-Panchayat, (iii) Incentivisation of Panchayats and (iv) ATM Services in Panchayat Bhawans.

(b) to (e): Ministry of Panchayati Raj (MoPR) was implementing the District Component of the Backward Regions Grant Fund (BRGF) in 272 identified backward districts of all the States except Goa during the period 2006-07 to 2014-15. The BRGF Programme has been delinked from budgetary support of the Central Government w.e.f. 2015-16. A statement showing State-wise cumulative releases made by MoPR and utilization reported by States since inception of the Programme is at **Annexure-I**. The States have been advised to utilise the funds under BRGF expeditiously. The implementation of programmes of the Ministry of Panchayati Raj are being closely monitored through progress reports and during the meetings with the officials of States/UTs.

Annexure-I

Annexure referred to in reply to the Lok Sabha USQ No. 1161 regarding **Schemes for PRIs** to be answered on 09.02.2017

**BRGF: State-wise releases, utilization reported and unspent balance since inception
(as on 31.12.2016)****(Rs. In Crore)**

S.No.	State	Funds Released	Utilization Reported
1	Andhra Pradesh	2349.05	2245.92
2	Arunachal Pradesh	78.97	78.57
3	Assam	736.13	655.35
4	Bihar	3828.43	3362.75
5	Chhattisgarh	1837.85	1672.25
6	Gujarat	479.73	409.87
7	Haryana	200.47	181.73
8	Himachal Pradesh	207.76	192.24
9	Jammu & Kashmir	225.16	153.28
10	Jharkhand	1526.37	1209.27
11	Karnataka	633.53	587.27
12	Kerala	163.27	160.85
13	Madhya Pradesh	2995.59	2632.15
14	Maharashtra	1562.30	1328.35
15	Manipur	262.22	262.22
16	Meghalaya	206.58	190.95
17	Mizoram	165.20	164.20
18	Nagaland	301.56	241.16
19	Odisha	2149.42	1834.73
20	Punjab	76.70	75.80
21	Rajasthan	1761.57	1706.78
22	Sikkim	87.55	76.74
23	Tamil Nadu	632.53	561.54
24	Telangana	89.42	45.59
25	Tripura	86.70	86.70
26	Uttar Pradesh	3187.07	3020.16
27	Uttarakhand	148.66	145.66
28	West Bengal	1658.33	1426.32
	Total	27638.11	24708.39

Note : Telangana got separated from Andhra Pradesh during 2014-15.